NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

3. IA-1535/2020
IN CP(IB)-3482(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.07.2021**

NAME OF THE PARTIES: Oriental Bank of Commerce
V/s
Reliable Paper (India) Ltd.

SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

None present. List this matter on **05.08.2021** high on board.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR